

ITEM NO.7 Court 5 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 153/2021

RASHID NADEEM & ORS. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(FOR ADMISSION and IA No.16226/2021-EX-PARTE STAY and IA
No.16222/2021-EXEMPTION FROM FILING O.T.)

Date : 11-02-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s)

Ms. Nandani Gupta, Adv
Mr. Krishna Kumar, Adv
Mr. Asutosh Sharma, Adv
Dr. (Mrs.) Vipin Gupta, AOR

For Respondent(s)

Mr. Amitesh Kumar, Adv
Ms. Binisa Mohanty, Adv
Ms. Priti Kumari, Adv
Mr. Mritunjay Kumar Sinha, AOR

UPON hearing the counsel the Court made the following
O R D E R

We decline to interfere in this Writ Petition. The Writ
Petition is dismissed accordingly.

Pending applications, if any, stand disposed of.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)